

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.133/C-II/2015
RT CP No.04/Chd/Pb/2017**

**IN
CP No.89(ND) 2009
(Decided Matter)**

In the matter of:

Ravinder Kumar Magoo.

....Petitioner.

Versus.

M/s AMA Enterprises Pvt. Ltd. & Ors.

....Respondents.

Present: None.

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 14.11.2017.

Sd/-
Court Officer

November 01, 2017.
Ashwani